NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM		
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/178/2017	
NAME OF THE APPLICANT	: AGD PRIVATE LIMITED	
UNDER SECTION	: 252	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
3. Saltyaganeth r Practuring Company Secretary Mr. M. D. Solvaray	Town for Petitioner.	1 Mayon

<u>ORDER</u>

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 09.01.2018 at 10.30 A.M.

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

ghk